

Annexure-6

Name of the Corporate Debtor:
Date of Commencement of Liquidation
List of stakeholders as on:

Tirumala Hills Asphalt Pvt Ltd
06-06-2024
25-07-2024

List of Operational Creditors (Other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	GP Petroleums Ltd	26-06-2023	24688679	24688679	Supply of bitumen	0	Not Applicable	0	61.45%	0	0	0	0	0	Claim submitted during CIRP
2	Jolireddy Aswarthu	09-07-2023	2472800	2472800	Advance given to CD against supply	0	Not Applicable	0	6.15%	0	0	0	0	0	Claim submitted during CIRP
3	Oleo Energy India Pvt Ltd	24-07-2023	7010192	6900192	Supply of bitumen	0	Not Applicable	0	17.17%	0	0	110000	0	0	1. Claim submitted during CIRP 2. Vide email dated 25.07.2024, updated his claim by informing receipt of Rs.1.10 Lakh on behalf of CD from promoters
			34171671	34061671								110000			